

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:987  
ANSWERED ON:05.03.2008  
ENVIRONMENTAL CLEARANCE TO PROJECTS IN ORISSA  
Gamang Shri Giridhar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the names of the projects recommended by the Government of Orissa for environment and forest clearance during the last three years;
- (b) the number of projects cleared so far;
- (c) the number of projects still pending;
- (d) the reasons for such pendency; and
- (e) the action taken/proposed to be taken to expedite the clearance?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)to(c) A total of 14 projects including one irrigation project, 9 projects under Coastal Regulation Zone Act, 1991 and 4 mining projects have been received from the Government of Orissa. Out of these, 10 projects have been accorded environmental clearance and 4 projects await a decision due to non-submission of the complete information by the project authorities. Similarly, 152 proposals have been received from the Government of Orissa for clearance under Forest (Conservation) Act, 1980. Out of these, 76 proposals have been approved for final forest clearance and 39 proposals for in-principle clearance. Due to incomplete information, 20 proposals pend.

(d)to(e) The steps taken for early decision include the continuous monitoring of the status, the enhanced duration of the Expert Appraisal Committee meetings and the appraisal of Category 'B' proposals at State level as per Environment Impact Assessment Notification, 2006.